

(ग) इसके निर्देशा'पद क्या होंगे ?

लिखाई और विद्युत मंत्रालय में उपमंत्री (श्री बीजनाथ कुरील) : (क) केन्द्रीय सरकार का ऐसा कोई प्रस्ताव नहीं है।

(ख) और (ग) : प्रश्न नहीं उठता।

गाड़ियों को समय पर चलाये जाने के बारे में उपाय

3362. श्री विम्वति मिश्र :  
श्री रामशेखर प्रसाद सिंह :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जून के प्रथम सप्ताह में जोनल रेलवे के जनरल मैनेजरो की एक बैठक दिल्ली में हुई थी ;

(ख) यदि हा, तो क्या उक्त बैठक में उन्होंने गाड़ियों को समय पर चलाने के बारे में विचार-विमर्श किया था ; और

(ग) यदि हा, तो गाड़ियों को समय पर चलाने के लिए सम्मेलन में किन-किन उपायों का सुझाव दिया गया ?

रेल मंत्री (श्री हनुमंतैया) : (क) जी हां :  
(ख) जी हां।

(ग) रेलों को हिदायतें जारी करके यह जता दिया गया है कि गाड़ी चालन में समय-पालन का महत्व सर्वोपरि है। इस बात पर फिर से जोर दिया गया है कि गाड़ियों को परिहार्य रूप से विलम्ब होने के प्रत्येक मामले में, अधिकारियों सहित उपयुक्त स्तर पर व्यक्तिगत जिम्मेदारी निश्चित की जाये। 10 जून से एक महीने के लिए विशेष समय पालन अभियान भी चलाया गया है। महाप्रबन्धकों को कहा गया है कि रेलपथ, सिगनल उपकरण तथा चल-स्टाक का, जिनसे सतय-पालन पर विशेष रूप से प्रतिकूल प्रभाव पड़ा है, वेद्वारा अनुरक्षण

किया जाये। सभी महाप्रबन्धकों के नाम परिवहन सदस्य के अर्द्ध सरकारी पत्र की एक-एक प्रति सभी संसद सदस्यों को पहले ही भेजी जा चुकी है।

Specialised Staff for looking into the Commercial problems of Power Supply

3363. SHRI B. S. BHAURA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the items covered under the commercial aspects of power supply and whether senior specialised and experienced technical personnel out-side the Engineering Department are required to tackle complex commercial problems with a view to ensure productivity and profitability ;

(b) the duties of the Commercial Member of the Central Water and Power Commission ; and

(c) whether practically all the public sector power supply organisations do not possess independent and efficient commercial departments directly under the management to run the power supply business as per strict commercial principles ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) The commercial aspects of power supply include arranging production and supply of energy in the most economical manner, evolving commercial policies best calculated to promote sales, formulation of Grid tariffs, tariffs for all categories of consumers etc., generally to evolve principles relating to commercial and financial matters suitably such that the affairs of the Boards are carried out as required under the Electricity (Supply) Act, 1948.

There is specific provision in the Electricity (Supply) Act, 1948, that the Electricity Boards shall have a Member having experience of accounting and financial matters in a public utility undertaking, preferably an Electricity Supply Undertaking.

(b) Following are the important duties of the Commercial Member of the Central Water and Power Commission—

(1) review the progress made by the Boards in achieving the undertaking

given to the World Bank in connection with the First Power Transmission Loan and Credit Agreement with IDA for the Second Power Transmission Project and to advise the Boards suitably on ways and means of improving their financial performance by effecting economies in staff, improving billing and collection procedures, introducing effective inventory control methods, reducing energy losses, achieving more efficient generation of power, revision of tariffs etc. In order to spot the areas of weaknesses of the Boards, a detailed study of the working of selected Boards is also conducted ;

- (2) bring about uniformity in the forms of accounts and maintenance thereof ;
- (3) review the internal audit arrangements of the Boards with a view to suggesting ways and means for their effective working ;
- (4) prepare a standard accounting manual for adoption by the Boards.

(c) All public sector power supply organisations have commercial sections to deal with the commercial aspects of power supply.

**Fast by Employees of Control Room of Bhavnagar Division (Western Railway)**

3364. SHRI P. M. MEHTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether he is aware that controller-employees of the Control Room of Bhavnagar Division on the Western Railway had gone on fast for non-fulfilment of their demands ; and

(b) if so, the action taken by Government to fulfil their demands ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes, Sir.

(b) A statement showing the action taken is laid on the Table of the House. [Placed in Library. See No. LT-559/71].

**Shortage of Coal to textile mills due to wagon shortage**

3365. SHRI P. M. MEHTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether two textile mills, namely "The New Jehangir Vikil Mills" and "The Mahalaxmi Mills" are facing acute shortage of coal due to non-supply of wagons ; and

(b) if so, the steps taken of the Railways for adequate supply of wagons to both the Mills ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No. As on 20-6-71, The New Jehangir Vakil Mills are reported to be having 300 tonnes of coal in stock and the Mahalaxmi Mills 210 tonnes of coal on hand, against their daily consumption of 25 and 30 tonnes respectively. Further loading as programmed, is going on. There was some shortfall in loading on behalf of The New Jehangir Vakil Mills in April for acute labour trouble at Viramgam transshipment point, but their requirements in May and June have been met more or less in full. The Mahalaxmi Mills are reported to have reopened after a prolonged lockout in March 1971.

(b) In spite of difficulties at transshipment points, all possible efforts are made by the Railways to comply with the programmed demand of the Mills. Cotton Mills are also given assistance from railway Loco coal in case of exhaustion of their own stock. Arrangements for stepping up loading for the Mahalaxmi Mills have already been made.

**Machine Tools Project in Bhavnagar**

3366. SHRI P. M. MEHTA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government had deferred "Bhavnagar Machine Tools Project" for one year due to recession ;

(b) whether the recession period is over ; and

(c) if so, whether Government propose to implement this Project ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-